GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA STARRED QUESTION NO. *127 ANSWERED ON 09.03.2017

RIVER EROSION

*127. KUMARI SUSHMITA DEV

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the steps taken during the financial years 2014-15 and 2015-16 to tackle the problem of river erosion caused by various rivers in the country including Barak in Cachar region of Assam;

(b) whether the Government is aware that nearly 90 per cent of 4,474.42 km of embankments in Assam have outlived their lifespan leading to frequent breaches during floods and if so, the details thereof along with the steps taken to repair the 3,998 km of 295 embankments that have outlived their lifespan; and

(c) the details of long-term measures taken to find a lasting solution to the erosion and flood problem in Assam?

ANSWER

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARTI)

(a) to (c) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION No. 127 FOR ANSWER ON 09.03.2017 REGARDING "RIVER EROSION"

(a) The schemes for anti-erosion works are formulated and implemented by concerned States as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas.

The Government of India had launched Flood Management Programme (FMP) for providing central assistance to States for works related to river management, anti-erosion, restoration of damaged flood management works, anti-sea erosion etc. Under this programme, a total of 522 projects were approved in XI and XII Plans and central assistance of Rs 4873.07 crore has been released till date, out of which an amount of Rs. 1307.07 crore was released in XII Plan. A total of 141 schemes of the State of Assam (which includes schemes in Cachar district) have been included, at an approved cost of Rs. 2383.11 crore, under the Flood Management Programme during XI and XII Plans. An amount of Rs. 748.86 crore during XI plan and Rs. 64.89 crore during XII plan has been released to the State of Assam under Flood Management Programme. The State-Wise works approved, works completed and funds released under Flood Management Programme (FMP) so far are at **Annexure -1**.

The Ministry provides technical guidance to State Governments through Central Water Commission (CWC) and Ganga Flood Control Commission (GFCC) in formulation of flood management projects. During XII Plan, a total of 632 projects for Rs. 58594.59 crore were received for techno-economic appraisal out of which 305 projects at an estimated cost of Rs.13262.78 crore were cleared by the appraisal agencies. During XII Plan, Government of Assam has submitted a total of 137 project proposals costing Rs. 11740.18 crore for techno-economic appraisal. Of these, 59 project proposals costing Rs.2079.65 crore have been cleared, 74 schemes have been returned/ deleted, 2 schemes are under examination in CWC while 2 schemes are pending with the State for compliance. The State-wise status is given at **Annex-2**.

Brahmaputra Board has taken up works for protection of Majuli Island from flood & erosion from river Brahmaputra, Phase-II & III during the year 2014-15 & 2015-16.

(b) According to the State Government, a total of 4474.42 km length of embankment was constructed, mostly during the sixties. Of these, raising & strengthening of various embankments for a length of about 771.97 km have been completed by Water Resource Department, Assam.

The State Government has submitted a proposal for raising and strengthening of embankments of river Brahmaputra on both banks viz. "Improvement of flood protection system along both banks of river Brahmaputra" at an estimated cost of Rs. 4454.09 crore to Central Water Commission for techno – economic appraisal. The same has been examined in CWC and the State Government has been requested to submit the modified/revised DPR based on the recommendations of model study of CWPRS, Pune and mathematical study of IIT, Guwahati along with compliance of the observations of CWC.

(c) The Brahmaputra Board advises the North-Eastern States on water resources development matters including flood management. Brahmaputra Board has prepared 57 master plans suggesting appropriate measures for water resources development and flood control. The Ganga Flood Control Commission (GFCC) advises the Ganga basin States on formulation and implementation of flood control projects. The GFCC has prepared 23 comprehensive plans for management of floods by Ganga basin States.

A mathematical model study of river Brahmaputra has been taken up by Brahmaputra Board in collaboration with IIT Guwahati for long term solution of flood and erosion problems of river Brahmaputra. The long-term solution to floods in Assam is construction of large storage reservoirs on Brahmaputra and its tributaries.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.127 FOR ANSWER ON 09.03.2017 REGARDING "RIVER EROSION"

Annexure -1

State-Wise Works Approved, Works Completed and Funds Released under Flood Management Programme (FMP) during XI and XII Plan. Rs. in crore

SI. No.	State		XI Plan			XII Plan		RS. IN CFORE Total (XI + XII Plan) Status				
		Works	s Approved		Work	s Approved		Works Approved		Number of	/	
		Nos.	Estimated Cost	Funds Released (XI Plan)	Nos.	Estimated Cost	Funds Released (XII Plan)	Nos.	Estimated Cost	Works Completed	Released (XI + XII Plan)	
1	Arunachal Pradesh	21	224.69	81.69	0	0.00	87.91	21	224.69	11	169.60	
2	Assam	100	996.14	748.86	41	1386.97	64.89	141	2383.11	94	813.75	
3	Bihar	43	1370.42	723.18	4	447.63	184.64	47	1818.05	41	907.82	
4	Chhattisgarh	3	31.13	15.57	0	0.00	3.75	3	31.13	0	19.32	
5	Goa	2	22.73	9.98	0	0.00	2.00	2	22.73	2	11.98	
6	Gujarat	2	19.79	2.00	0	0.00	0.00	2	19.79	1	2.00	
7	Haryana	1	173.75	46.91	0	0.00	0.00	1	173.75	0	46.91	
8	Himachal Pradesh	3	225.32	165.98	4	1139.62	221.87	7	1364.94	1	387.85	
9	Jammu & Kashmir	28	408.22	252.57	15	562.47	169.95	43	970.69	8	422.52	
10	Jharkhand	3	39.30	18.44	0	0.00	4.27	3	39.30	2	22.71	
11	Karnataka	3	59.46	23.80	0	0.00	0.00	3	59.46	0	23.80	
12	Kerala	4	279.74	63.68	0	0.00	55.22	4	279.74	0	118.90	
13	Manipur	22	109.34	66.34	0	0.00	24.36	22	109.34	19	90.70	
14	Meghalaya	0	0.00	3.81	0	0.00	0.00	0	0.00	0	3.81	
15	Mizoram	2	9.13	14.48	0	0.00	1.93	2	9.13	0	16.41	
16	Nagaland	11	49.35	28.96	6	74.52	54.17	17	123.87	9	83.12	
17	Orissa	67	169.00	101.12	1	62.32	0.00	68	231.32	60	101.12	
18	Puducherry	1	139.67	7.50	0	0.00	0.00	1	139.67	0	7.50	
19	Punjab	5	153.40	40.43	0	0.00	0.00	5	153.40	0	40.43	
20	Sikkim	28	104.92	83.69	17	261.40	8.15	45	366.32	21	91.84	
21	Tamilnadu	5	635.54	59.82	0	0.00	0.00	5	635.54	0	59.82	
22	Tripura	11	26.57	23.62	0	0.00	0.00	11	26.57	8	23.62	
23	Uttar Pradesh	26	667.57	290.69	3	291.70	111.22	29	959.27	6	401.91	
24	Uttrankhand	12	119.82	49.63	10	715.72	153.98	22	835.54	8	203.61	
25	West Bengal	17	1822.08	643.26	1	438.94	158.75	18	2261.02	6	802.01	
	Total	420	7857.08	3566.00	102	5381.28	1307.07	522	13238.36	297	4873.07	

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.127 FOR ANSWER ON 09.03.2017 REGARDING "RIVER EROSION"

ANNEXURE-2

	State/UT	wise de	etails of Floo	od Man	agement Pr	oject P	roposals re	ceived	during XII	Plan	
SN	State/Org	Received*		Cleared		Returned/		Non		Under	
						deleted			liance to	Ex	amination
									ments /		
									ling with		
								the State			
								Govts.			
		Nos	cost	Nos	cost	Nos	cost	Nos	cost	Nos	cost
			(Rs in		(Rs in		(Rs in		(Rs in		(Rs in
			Crore)		Crore)		Crore)		Crore)		Crore)
Α	Central Water Commission (CWC)										
1	Assam	137	11740.18	59	2079.65	74	9495.94	2	107.99	2	56.66
2	Arunachal Pradesh	24	602.36	12	176.45	12	425.91	0	0.00	0	0.00
3	Manipur	6	2226.40	0	0.00	6	2226.40	0	0.00	0	0.00
4	Meghalaya	9	448.54	0	0.00	9	448.54	0	0.00	0	0.00
5	Mizoram	4	46.55	0	0.00	4	46.55	0	0.00	0	0.00
6	Nagaland	27	430.86	9	72.36	17	313.90	0	0.00	1	44.60
7	Sikkim	18	356.78	17	261.40	1	95.38	0	0.00	0	0.00
8	Tripura	4	273.90	3	188.98	1	84.92	0	0.00	0	0.00
	Brahmaputra										
9	Board	22	861.66	12	244.63	9	594.80	1	22.23	0	0.00
10	West Bengal	9	155.17	4	31.19	3	114.40	0	0.00	2	9.58
11	Karnataka	8	360.99	7	290.36	1	70.63	0	0.00	0	0.00
12	Kerala	11	3329.54	1	255.34	10	3074.20	0	0.00	0	0.00
13	Tamilnadu	2	7028.00	0	0.00	2	7028.00	0	0.00	0	0.00
14	Lakshadweep	1	9.36	0	0.00	1	9.36	0	0.00	0	0.00
15	Chattishgarh	21	254.20	0	0.00	21	254.20	0	0.00	0	0.00
16	Rajasthan	1	9.10	0	0.00	1	9.10	0	0.00	0	0.00
17	Himachal	10	3500.41	7	1416.80	2	1217.61	1	866.00	0	0.00
18	Haryana	1	181.42	0	0.00	1	181.42	0	0.00	0	0.00
19	J&K	106	7006.00	44	1155.12	59	3742.47	3	2108.41	0	0.00
20	Punjab	10	652.64	8	520.32	2	132.32	0	0.00	0	0.00
21	Andhra Pradesh	2	1125.70	0	0.00	2	1125.70	0	0.00	0	0.00
22	Goa	2	22.73	2	22.73	0	0.00	0	0.00	0	0.00
23	Puducherry	2	278.07	1	139.67	0	0.00	1	0.00	0	138.40
24	Maharashtra	2	39.02	1	24.37	1	14.65	0	0.00	0	0.00
25	Telangana	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
26	Odisha	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
27	Madhya Pradesh	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
28	Gujarat	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
29	UP	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
30	Delhi	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
	Sub-Total(CWC)	439	40939.57	187	6879.37	239	30706.40	8	3104.63	5	249.24
В	Ganga Flood Control Commission (GFCC)										
1	Bihar	43	8435.39	28	2536.67	8	4845.96	0	514.623	7	1052.76
2	Jharkhand	2	293.90	1	52.63	1	241.27	0	0.00	0	0.00
3	Himachal Pradesh	1	190.82	1	190.82	0	0.00	0	0.00	0	0.00
4	Rajasthan	2	192.84	0	0.00	2	192.84	0	0.00	0	0.00
5	Uttarakhand	53	1476.24	41	1161.60	10	273.65	0	0.00	2	40.99
6	Uttar Pradesh	87	3488.00	46	1226.78	28	1212.34	6	568.86	13	1048.88
7	West Bengal	5	3577.82	1	1214.92	3	2323.71	0	0.00	1	39.19
	Sub-Total(GFCC)	193	17655.02	118	6383.42	52	9089.78	6	1083.48	23	2181.82
	Total (CWC+GFCC)	632	58594.59	305	13262.78	291	39796.18	14	4188.11	28	2431.06